

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1586
ANSWERED ON:30.11.2011
COMMON SERVICE CENTRE
Jawale Shri Haribhau Madhav

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the rules to set up Common Service Centers in various States;
- (b) the number of such centres set up in the country so far, State-wise;
- (c) the sanctioning authority to start such centers;
- (d) whether there is any proposal to allot Common Service Centers to unemployed youths; and
- (e) if so, the details thereof ?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI SACHTN PILOT)

- (a): Common Service Centers (CSCs) are set up on the basis of 1:6 i.e. 1 CSC for cluster of 6 villages. The State Governments issue request for proposal (RFP) and select the Service Center Agencies (SCAs) through a open competitive bid process. These SCAs are mandated by the states to setup, manage and operate Common Service Centers (CSCs).
- (b): As on 31st Oct 2011 about 97000 CSCs have been setup in the country. The State wise breakup is attached as Annexure.
- (c): The State Governments concerned are the sanctioning authority to start CSCs.
- (d): No, Sir. Common Service Centres are operated by Village Level Entrepreneurs who are selected by the Service Centre Agencies.
- (e): Does not arise.